NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 134/BB/ 2017	-	For clarify- cation	Rule-6 of IB	K.R. Prabhu Vs Scorpio Engineering Pvt. Ltd. & Another

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	REPRESENTATION TO WHOM	
VIKRAM PHADKE 9900643470	Operational (Creatitor Petit	ooner Di

ORDER

Counsel for Petitioner is present. He requested time to consult the party and to inform the Tribunal whether to delete 2nd Respondent/Company from the array of Respondents to proceed against R1 Company. List it on 19/12/2017.

Member (T)

Member (J)